

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) Does not arise.

Post and Telegraph Employees

1393. Shri Tangamani: Will the Minister of Transport and Communications be pleased to state:

(a) whether there are large number of employees of Post and Telegraph in Madras Circle and Civil Aviation in Madras still under suspension or discharged;

(b) if so, the reasons for the same;

(c) how many such instances are there; and

(d) what steps will be taken for restoring normalcy in Madras area?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (c). Number of employees of Posts and Telegraphs Department in Madras Circle and Civil Aviation Department in Madras region:—

(i) Under suspension :	
P. & T. Department	5
Civil Aviation Department	7
(ii) Discharged/removed from service:	
P. & T. Department	26
Civil Aviation Department	1

(b) and (d). In all only five employees in the Posts and Telegraphs Department and seven in the Civil Aviation Department are under suspension. The disciplinary proceedings against them, which are in progress, will be expedited. Both the Posts and Telegraphs and the Civil Aviation Departments in the Madras region have been working normally after the strike.

Railway co-operative Societies

1394. Shri Subiman Ghose: Will the Minister of Railways be pleased to state:

(a) whether any Canteens or Tea Stalls are being managed and run by

Railway Co-operative Societies anywhere on Eastern Railway;

(b) if not, the reasons therefor; and

(c) whether these Co-operative Societies were given such offer of management and running?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Canteens or Stalls managed by railway employees consumer co-operative societies for the benefit of railway employees working at the stations exist at 9 stations on the Eastern Railway.

(b) & (c) Railway Administrations have instructions to award on a preferential basis catering/vending contracts at one or two stations as an experimental measure to registered co-operative societies of actual workers i.e. vendors, cooks etc. The E. Ry. administration have stated that such contracts could not be allotted on their Railway as no application was received by them from co-operative societies of the type referred to.

Anti-Sea Erosion in Maharashtra

1395. Shri Assar: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Maharashtra State Government have submitted a plan for anti-sea erosion works to be undertaken;

(b) if so, the details thereof;

(c) whether the Government of India have accepted the proposals; and

(d) the total amount sanctioned by the Government of India in 1958-59 and 1959-60?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No.

(b) and (c). Do not arise.

(d) Nil.

Bridge over Girana River

1396. Shri Yadav Narayan Jadhav: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that the bridge on the river Girana on the